

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

O.A. No. 1300 of 1999

Dated this 13th day of December, 1999

HON'BLE MRS. SHANTA SHASTRY, MEMBER (A)

Kanwar Pal Singh  
R/o F-499 Kherpur Gaon  
Kotlamubarakpur  
New Delhi.

Applicant

(By Advocate: Shri H.C. Sharma)

Versus

1. Union of India, through  
General Manager  
Northern Railway  
Baroda House  
New Delhi.

2. D.R.M.  
Northern Railway  
Moradabad (U.P.).

3. D.R.M.  
Northern Railway  
Allahabad (U.P.).

4. Chief Engineer (Const.)  
Northern Railways  
Kashmerigate, Delhi.

5. Sr. D.P.O.  
Northern Railways (HQrs)  
Hapur (U.P.).

6. Divisional Engineer (E)  
Northern Railway  
Moradabad  
(U.P.).

Respondents

(By Advocate: Shri R.L. Dhavan)

O R D E R (Oral)

Mrs. Shanta Shastri, M(A):

Learned counsel for the applicant states  
that he is withdrawing the OA.

The OA is accordingly disposed of as  
withdrawn. No costs.

*Shanta Shastri*  
(Mrs. Shanta Shastri)  
M(A)